

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/203(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	<b>BANK OF INDIA LIMITED VS IDEAL MOVERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conference/physically)**

Ms. Sanjana Nandi, Adv. ] For the Financial Creditor  
Ms. Shreya Bhatia, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Mr. Dripto Majumder, Adv. ]  
Mr. Sanslink Chowdhury, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply-affidavit has been filed by the Corporate Debtor.
3. Rejoinder-affidavit if any, be filed by the Financial Creditor.
4. At joint request of parties, post this matter for hearing on **15.03.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**